

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 124

IA(IBC)/1261(CH)2022, 118/2020  
IN  
CP(IB) No. 264/CH)2018  
(Disposed of)

**IN THE MATTER OF:**

R.R Industrial Corporation (India) Ltd.

...Petitioner

Vs.

Rana Power Ltd.

...Respondent

**Under Section:** 9, IBC 2016, 60(5)

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 12.06.2024.

30.04.2024

Pooja

-Sd/-  
Court Officer